

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 426 of 2020

In the matter of:

NCC Ltd.

....Appellant

Vs.

Golden Jubilee Hotels Pvt. Ltd. & Ors.

....Respondents

Present:

Appellant: Ms. Priya Kumar and Mr. Tejas Chhabra, Advocates.

**Respondents: Mr. Y Suryanarayana, Advocate for R1.
Mr. Arun Kathpalia, Senior Advocate with Mr. Pankaj Vivek, Advocate for R-2 (COC).
Mr. P Badri Premnath, Mr. Swapnil Gupta and Mr. P.V. Nikhil, Advocates for R-4.
Mr. Gyanendra Kumar, Mr. Lakshmi Prakesh, Ms. Kamalika Bhattacharjee, Mr. Robin Grover, Ms. Varsha Yogesh and Mr. Aman Chandola, Advocates for R-5.**

With

Company Appeal (AT) (Insolvency) No. 430 of 2020

In the matter of:

Consolidated Engineering Company

....Appellant

Vs.

Subodh Kumar Agarwal & Ors.

....Respondents

Present:

Appellant: Mr. Uddyam Mukherjee and Ms. Madhurika Ray, Advocates.

**Respondents: Mr. Y Suryanarayana, Advocate for R-1
Mr. Gyanendra Kumar, Mr. Lakshmi Prakesh, Ms. Kamalika Bhattacharjee, Mr. Robin Grover, Ms. Varsha Yogesh and Mr. Aman Chandola, Advocates for R-3.
Mr. Arun Kathpalia, Senior Advocate with Mr. Pankaj Vivek, Advocate for R-4 (COC).**

....contd./

With
Company Appeal (AT) (Insolvency) No. 432 of 2020

In the matter of:

Infinity Interiors Pvt. Ltd.Appellant
Vs.
Subodh Kumar Agarwal & Ors.Respondents

Present:

Appellant: Mr. Uddyam Mukherjee and Ms. Madhurika Ray, Advocates.

Respondents: Mr. Y. Suryanarayan, Advocate for R1.

Mr. Gyanendra Kumar, Mr. Lakshmi Prakesh, Ms. Kamalika Bhattacharjee, Mr. Robin Grover, Ms. Varsha Yogesh and Mr. Aman Chandola, Advocates for R-3.

Mr. Arun Kathpalia, Senior Advocate with Mr. Pankaj Vivek, Advocate for R-4.

With
Company Appeal (AT) (Insolvency) No. 438 of 2020

In the matter of:

Laxmi Narayan SharmaAppellant
Vs.
Subodh Kumar Agrawal, Resolution Professional, Golden Jubilee Hotels Pvt. Ltd. & Ors.Respondents

Present:

Appellant: Ms. Alisha Chopra, Advocate.

....contd./

Respondents: Mr. Y Suryanaryan, Advocate for R1.
Mr. Arun Kathpalia, Senior Advocate with Mr. Pankaj Vivek, Advocates for R2, 3, 5, 6, 8 & 9.
Mr. Syed Arsalan Abid and Mr. Prateek Khaitan, Advocates for R7.
Mr. Ramji Srinivasan, Senior Advocate with Mr. Gyanendra Kumar, Mr. Lakshmi Prakesh, Ms. Kamalika Bhattacharjee, Mr. Robin Grover, Ms. Varsha Yogesh, Mr. Aman Chandola, Mr. Shivkrit Rai, Mr. Vijay Kaundal and Ms. Rajshree Chaudhary, Advocates for R10
Mr. Sudipto Sarkar, Senior Advocate with Mr. Abhijeet Sinha, Mr. Arijit Mazumder, Ms. Aakanksha Kaushik, Advocates for R11.

With
Company Appeal (AT) (Insolvency) No. 710 of 2020

In the matter of:

Ahuja Furnishers Pvt. Ltd.Appellant
Vs.
Subodh Kumar Agarwal & Ors.Respondents

Present:

Appellant: Mr. Uddyam Mukherjee and Ms. Madhurika Ray, Advocates.

Respondents: Mr. Y. Suryanarayan, Advocate for R1.
Mr. Gyanendra Kumar, Mr. Lakshmi Prakesh, Ms. Kamalika Bhattacharjee, Mr. Robin Grover, Ms. Varsha Yogesh, Mr. Aman Chandola, Advocates for R-3.
Mr. Bindu K Nair, Advocates for IBBI/R4.
Mr. Arun Kathpalia, Senior Advocate with Mr. Pankaj Vivek, Advocates for R-5.

....contd./

With
Company Appeal (AT) (Insolvency) No. 336 of 2020

In the matter of:

EIH Ltd.

....Appellant

Vs.

Subodh Kumar Agarwal & Ors.

....Respondents

Present:

Appellant: Mr. Sudipto Sarkar, Senior Advocate with Mr. Abhijeet Sinha, Mr. Arijit Mazumder, Ms. Aakanksha Kaushik, Advocates

Respondents: Mr. Y. Suryanarayan, Advocates for R1.

Mr. Arun Kathpalia, Senior Advocate with Mr. Pankaj Vivek, Advocate for R2 (CoC).

Mr. Gyanendra Kumar, Mr. Lakshmi Prakesh, Ms. Kamalika Bhattacharjee, Mr. Robin Grover, Ms. Varsha Yogesh, Mr. Aman Chandola, Advocates for R-3.

ORDER

(Through Virtual Mode)

18.03.2021: Learned Counsel for the Appellant in Company Appeal (AT)(Ins.) No. 336 of 2020 seeks and is granted ten days' time to file the rejoinder.

Parties are directed to file written submissions positively within ten days.

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Let the matter be fixed for **'hearing' on 7th April, 2021 at (10.30 a.m.)**
and on 8th April, 2021 at 2.00 P.M.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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Company Appeal (AT) (Insolvency) Nos. 426, 430, 432, 438, 710 & 336 of 2020